

gers got panicky and tried to jump out of the train. In doing so, 12 passengers sustained injuries of which one is now reported to be grievous. Damage to the railway property has been estimated at Rs. 7,000.

Kingsway Camp Sewage Treatment Plant, Delhi

*482. **Shri Rameshwar Tantia:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Rural Development Committee of the Delhi Administration has requested that steps be taken to drain off the water of the Kingsway Camp sewage treatment plant; and

(b) if so, the action taken thereon?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir. A request to that effect has been made to the Delhi Joint Water and Sewage Board.

(b) (i) The Delhi Joint Water and Sewage Board have constructed a 3,000' irrigation channel through which the partially treated sewage not utilised for irrigation purposes is being drained off into the Burari Nallah.

(ii) A scheme has been sanctioned by the Board for the installation of a Secondary Treatment Plant whereby 96 per cent. of the organic matter will be removed from sewage and the purified sewage will flow into the river 3000' downstream of the intake through Najafgarh diversion.

दिल्ली में भूमि की चकबन्दी

*483. **श्री नवल प्रभाकर:** क्या साहब तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली के ग्रामीण क्षेत्रों में रहने वाले भूमिहीन ग्रामीणों के लिये प्रत्येक गांव के विस्तार को ध्यान में रखते हुये प्रत्येक परिवार के लिये मकान बनाने के हेतु कुछ भूमि जमीन की चकबन्दी के समय खाली छोड़ दी गई है; और

(ख) यदि हां, तो ऐसे परिवारों के लिये कुल कितनी भूमि खाली छोड़ दी गई है ?

साहब तथा कृषि मंत्री (श्री प्र० जैन): (क) जी हां, चकबन्दी किये गये कुल २१० गांवों में से १०१ गांवों में चकबन्दी के समय में २॥ बिस्वा का क्षेत्र प्रति ग्रभावग्रस्त परिवार के लिये सुरक्षित किया गया था। गांवों के नामों का एक विवरण सभा की टेबिल पर रख दिया गया है।
[देखिये परिशिष्ट ३, अनुबन्ध संख्या १३]

(ख) लगभग १५७ एकड़।

State Warehousing Corporation in Orissa

*484. **Shri Panigrahi:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of loan sanctioned by the National Co-operative Development and Warehousing Board for setting up of State Warehousing Corporation in Orissa;

(b) whether the Government of Orissa has taken this loan; and

(c) what progress has been made in setting up of the State Warehousing Corporation?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A loan of Rs. 2.5 lakhs was approved by the National Co-operative Development and Warehousing Board for the purpose but the State Government have not yet approached the Government of India for its release.

(c) A State Warehousing Corporation is proposed to be set up shortly with an initial share capital of Rs. 10 lakhs.

Payments to Rajasthan

*485. **Shri Harish Chandra Mathur:** Will the Minister of Food and Agriculture be pleased to state:

(a) what is the outstanding amount on account of food dues claimed by